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30-5-2003

MA-1051/2003

OA-1146/2002

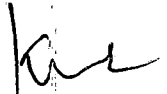
Present: Shri Anil Singhal, learned counsel for
applicant
Shri Ajay Gupta, learned counsel for
respondents

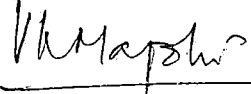
Heard.

MA-1051/2003 has been filed by the respondents
stating that the OA was disposed of with a direction
to the respondents to proceed with the enquiry from
the stage of supplying of copy of list of
witnesses. However, the learned counsel for
respondents who have filed two MA submits
that those statements have been destroyed by
burning the records.

In view of this, no clarification
~~is~~ required and the respondents may
proceed with the enquiry by ~~also~~ applying
the law.

MA-1051/2003 stands disposed of.


(Kuldeep Singh)
M(J)


(V.K. Majumdar)
M(A)